

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. NO. 4/2005 IN CIVIL APPEAL NO(s). 6975 OF 2004 [arising out of
S.L.P.(C) No. 14768 of 2003]

M.P. WAKF BOARD

Appellant (s)

VERSUS

SUBHANSHAH (D) BY LRS. & ORS.

Respondent(s)

(for directions)

Date: 06/09/2005 This IA was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE G.P. MATHUR

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Appellant(s) Ms. Purnima Bhat Kak, Adv.

For Respondent(s) Mr. Syed Ali Ahmad, Adv.

(for applicant) Mr. Syed Tanweer Ahmad, Adv.

Mr. S S Bandyopadhyay, Adv.

Mr. Awadsh Kumar Singh, Adv.

Mr. Syed Tanweer Akhter, Adv.

Mr. R.D. Upadhyay, Adv.

Mr. Siddharth Dave, Adv.

Ms. Vibha Datta Makhija ,Adv.

UPON being mentioned by counsel the Court made the following

O R D E R

No orders.

(D.P. WALIA)

COURT MASTER

(RADHA R. BHATIA)

COURT MASTER